The implementation of PFA Rules, 1955 is entrusted to Food (Health) Authorities of State/U.Ts. In case of any violation to the provisions of the PFA Act / Rules, penal action is taken against the offenders by the State Governments.

Policy to face hunger challenge

3292. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether according to the report prepared by the International Food Policy Research Institute (IFPRI), 25 million more children will go hungry by 2050 in the world;
 - (b) if so, whether South Asia will be affected the most due to hunger;
 - (c) if so, whether Government has formulated any policy to face such challenges; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) International Food Policy Research Institute(IFPRI)'s Report on 'Climate Change: Impact on Agriculture and Costs of Adaptation' released in October, 2009 mentions that due to effect of climate change 24-26 million more children under 5 years of age are likely to be malnourished in developing countries by 2050.

As per that report, out of all regions, the impact may be most visible in Sub-Saharan Africa followed by South Asia.

- (c) and (d) Government has adopted a multi-pronged approach to face the challenges of climate change. This includes action plans for climate change assessment and programmes for adaptation and mitigation such as:-
- National Network of Climate Change Assessment (INCCA) (Ministry of Environment and Forests);
- Various missions under National Action plan on Climate Change;
- Strong disaster management and calamity mitigation policies for future natural calamities; and
- India's association as a member with various international bodies like Intergovernmental Panel
 on Climate Change(IPCC) and Asia Pacific Partnership for Clean Development and Climate to
 hasten the process of education & outreach, research & Development and policy
 formulation.

Starvation deaths

3293. SHRI N.K. SINGH:

SHRI ISHWAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware of deaths of several people in various parts of the country due to starvation;
 - (b) if so, the details thereof;
- (c) whether Central Government and the State Governments have jointly formulated any policy to prevent starvation deaths: and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) As per reports received from various States/UT Governments, no incidence of starvation death has taken place in any State/Union Territory Government in the country.

- (c) and (d) For tackling the problem of hunger and starvation in the country and to ensure that people living below poverty line get adequate food grains, the Government has been implementing the following schemes:
- 1. Targeted Public Distribution System: Government is allocating food grains @ 35 Kg per family per month at subsidized rates for 6.52 crore Below Poverty Line (BPL), and Antyodaya Anna Yojana (AAY) ration card holder families in the country under Targeted Public Distribution System (TPDS). Depending upon availability of food grains in the Central pcol, they are also allocated for APL category of population. Presently, allocations of food grains under this category range from 10 to 35 Kg per family per month.
- 2. Under Annapurna scheme implemented by Ministry of Rural Development through State/UT Governments, indigent senior citizens of 65 years of age or above who are not getting old age pension, are provided 10 Kg of food grains per person per month free of cost.
- 3. Under Emergency Feeding Programme (EFP) implemented through the State Government of Orissa in eight KBK districts, rice at BPL price is allocated for approximately 2 lakh beneficiaries in these districts.
- 4. To provide safeguard against starvation during natural calamity and lean season, under the Village Grain Bank Scheme being implemented by the Department of Food & Public Distribution through the State & UT Governments, food grains are loaned to people in need of food grains from the Village Grain Banks. In each village where a VGB has been set up, food grains @ one quintal per VGB member for a maximum of 40 families are allocated.

Allotment of foodgrains to Gujarat

3294. SHRI VIJAY KUMAR RUPANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government agrees to allot to Gujarat sufficient foodgrains per ration card considering 27 lakh cards as indicated by the State Government;
 - (b) if so, the supply of foodgrains during 2008-09, month-wise;